

**HIGH COURT OF SIKKIM  
GANGTOK**

No. 12 /Estt./HCS

Dated:- 8/7/17

**CIRCULAR**

In partial modification of Circular No. 11/HCS/ESTT. dated 13.06.2003, it is hereby notified that the office hours of the High Court shall be from 09.45 am to 05.00 pm instead of 10.00 a.m. to 4.30 p.m. with recess from 1.00 p.m. to 1.30 p.m., effective from 10.07.2017.

By Order.

Sd/-  
(N. G. Sherpa)  
**REGISTRAR GENERAL**

Memo No.: 1(98)11-2017 (P-III)/ 3629-42 /Estt./HCS

Dated Gangtok, the 8 July, 2017

**Copy to:-**

1. The Chief Protocol Officer, High Court of Sikkim, Gangtok.
2. The Chief Accounts Officer, High Court of Sikkim, Gangtok.
3. The Joint Registrar-cum-Reader, High Court of Sikkim, Gangtok.
4. The Joint Registrar-cum-Sr. J.W. /PPS to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok..
5. The Principal Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok..
6. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
7. All Section In-charges, High Court of Sikkim, Gangtok.
8. Accounts Section, High Court of Sikkim, Gangtok.
9. File.
10. Guard File and
11. Notice Board.

  
08-07-2017  
**REGISTRAR**